

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 1359 of 2019

In the matter of:

Abhishek Soin

....Appellant

Vs.

State Bank of India & Ors.

....Respondents

Present:

Appellant: Mr. Ravij Bahl, Advocate for Appellant.

Respondents: Mr. R.S. Badhran, Advocate for Respondent No. 1 (SBI).

Ms. Honey Satpal, Advocate for RP.

ORDER

28.02.2020: Adjourned at the request of learned Counsel for the Respondent.

List the Appeal 'for Admission (After Notice)' on **1st April, 2020.**

[Justice Bansi Lal Bhat]
Member (Judicial)

[V.P. Singh]
Member (Technical)

[Alok Srivastava]
Member (Technical)

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